

Open Court
**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 17th day of October, 2019

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J

Original Application No.686/2012
(U/S 19, Administrative Tribunal Act, 1985)

Ram Iqbal.

.....Applicant.

By Advocate – Shri R.B. Tripathi/Shri R.R. Pandey.

V E R S U S

Union of India & others.

.....Respondents.

By Advocates : Shri Rishi Kumar.

O R D E R

List revised. None present for the applicant. Shri Shiv Mangal Singh proxy counsel for Shri Rishi Kumar, counsel for the respondents is present.

2. Record reveals that the applicant and the counsel were absent even on the last occasion i.e. on 02.07.2019 and 09.08.2019. Today, also nobody appears on behalf of applicant. It appears that the applicant has lost interest in pursuing the case. Accordingly, the O.A. is dismissed in default and for non prosecution.

(Justice Bharat Bhushan)
Member (J)

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